

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3601**  
ANSWERED ON 17.12.2024

**15TH FINANCE COMMISSION GRANTS**

3601. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Andhra Pradesh got 1st tranche of 15th Finance Commission grants for rural local bodies;
- (b) if so, details of tied and untied grants released to the Andhra Pradesh; and
- (c) the details of above grants meant for district panchayats, block panchayats and gram panchayats?

**ANSWER**

**THE MINISTER OF STATE FOR PANCHAYATI RAJ**

**(PROF. S.P. SINGH BAGHEL)**

(a) Yes, Sir. The first tranche of recommended Grants of 15th Finance Commission for the Financial Year (FY) 2024-25 for Rural Local Bodies (RLBs) has been released to Andhra Pradesh .

(b) Details of 1<sup>st</sup> installment of tied and untied grants released to the Andhra Pradesh for FY 2024-25 are as given below:

(Rs. in crore)

FY	Tied Grants	Untied Grants
2024-25	593.26	395.51

(c) The 15<sup>th</sup> Finance Commission grants are released to the State of Andhra Pradesh to transfer the same to District Panchayats, Block Panchayats and Gram Panchayats in the State of Andhra Pradesh as per the ratio given below:

Tier of Panchayat	Gram Panchayat	Block Panchayat	District Panchayat
Ratio of total allocation	70%	15%	15%

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